

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1448  
TO BE ANSWERED ON 09.12.2025**

**OLD AGE HOMES**

**1448. ADV PRIYA SAROJ:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of Old Age Homes, Divyang Rehabilitation Centres, and De-addiction Centres sanctioned in Uttar Pradesh, including Jaunpur;
- (b) the total funds allocated and utilized for these centres during 2023–2025;
- (c) whether independent evaluations have highlighted gaps in staffing, accessibility, or service quality;
- (d) the measures taken to ensure rural accessibility, especially for women, differently abled, and SC/ST elderly; and
- (e) the details of any pending proposals from Uttar Pradesh?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI B.L.VERMA)**

(a): The number of Senior Citizen Homes, Divyang Rehabilitation Centres, and De-addiction Centres sanctioned in Uttar Pradesh, including Jaunpur is as under:

| <b>Name of Scheme</b>                                   | <b>Category</b>  | <b>Uttar Pradesh</b> | <b>Jaunpur</b> |
|---|--|----------------------|----------------|
| Atal Vayo Abhyudaya Yojana(AVYAY)                       | Senior Citizen Homes under the Integrated Programme for Senior Citizens (IPSrC)  | 25                   | -              |
| National Action Plan for Drug Demand Reduction (NAPDDR) | Integrated Rehabilitation Centers for Addicts (IRCA)-  | 21                   | -              |
|   | District De-addiction Centers (DDACs)  | 28                   | 1              |
|   | Outreach and Drop-in Centers (ODICs)   | 10                   | -              |
|   | Community based Peer Led Intervention (CPI) for early drug use prevention among Adolescents (CPLIs)  | 05                   | -              |
|   | Addiction Treatment Facilities (ATFs) through National Drug Dependence Treatment Centre (NDDTC), All India Institute of Medical Sciences (AIIMS), New Delhi. | 23                   | -              |
| Deendayal Disabled Rehabilitation Scheme(DDRS)          | Divyang Rehabilitation Centre  | -                    | -              |

(b): Total funds released to these Centres during year 2023-24 and 2024-25 in the state of Uttar Pradesh including Jaunpur are as under:

(In Crores)

| S.No. | Financial Year | Funds released under AVYAY | Funds released under NAPDDR |
|-------|----------------|----------------------------|-----------------------------|
| 1     | 2023-24        | 7.97                       | 11.88                       |
| 2     | 2024-25        | 8.75                       | 16.74                       |

(c): Third Party Evaluations of the schemes are mandatory for continuation of the schemes before the beginning of the new financial cycle. Based on the observations made in these evaluation studies, necessary revisions in the schemes are carried out to make them more effective by filling up the gaps, if any.

(d): Under the IPSrC component of AVYAY scheme, senior citizen homes for elderly are supported through grants-in-aid throughout the country including rural areas. Further, this scheme component also provides for financial support to 50 bedded senior citizen homes exclusively for elderly women. There is, however, no separate caste based categorization in these senior citizen homes.

Since , ‘Works, lands and buildings vested in or in the possession of the State’ is a State subject, and as per Sections 41, 44 and 45 of The Rights Of Person with Disabilities Act, 2016, the appropriate government is responsible to take steps to ensure accessible built infrastructure, transport systems and accessible ICT for Divyangjans and is also responsible to conduct regular social audits including in rural areas to ensure that different schemes meet accessibility requirements, the details of State/UTs are not being maintained centrally. To facilitate the States/UTs, the Department of Empowerment of Persons with Disabilities (DEPwD) implements an Umbrella Scheme- Scheme for implementation of Rights of Persons with Disabilities (SIDPA) Act, 2016. It has a component- “Scheme for Creation of Barrier Free Environment” (CBFE Scheme) through which financial assistance is provided to State/UT Governments on demand basis for creation of barrier free environment in existing government buildings and establishments as per receipt of compliant proposals.

In addition, to facilitate appropriate Governments and other service providers in undertaking accessibility audits, DEPwD has empaneled access auditors in both the built environment and web/digital domains. As on date, DEPwD has empaneled sixty (60) access auditors for the built environment and sixteen (16) access auditors for web accessibility. The services of these empaneled access auditors can be directly engaged by the concerned authorities including the State/UT Governments on mutually agreed terms and conditions, for conducting accessibility audits of both public and private infrastructures as per requirements

(e): The Department of Social Justice & Empowerment published 6<sup>th</sup> advertisement dated 27.05.2025 vide which proposals for setting up DDACs in 290 GAP Districts were invited. A total of 302 proposals against the advertisement including 18 from the State of Uttar Pradesh have been received. Also, State Action Plan from the State of Uttar Pradesh seeking funds to the tune of Rs. 13.19 cr. under NAPDDR scheme has been received.

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